

signed from time to time. The latest Trade Protocol under this Agreement was signed for a period of one year from 8th February, 1991. Certain proposals for resumption of Border Trade with China are also under consideration.

Foreign Investment

294. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of foreign investment proposals cleared by the Reserve Bank of India during 1991, till date;

(b) the amount of foreign investment involved therein;

(c) whether the new Industrial Policy has received encouraging response from US, Germany, France, Japan and UK; and

(d) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The number of foreign collaboration proposals cleared by RBI during the year 1991 till date are 94.

(b) The amount of investment involved is US \$ 34,407,000.

(c) and (d). The policy has received good response from USA, Germany, Japan and UK. The details of investment proposals from these countries approved by RBI are as under:

	Country	No. of Proposals	Amount in US \$
i)	U.S.A	3	17,381,000
ii)	Germany	3	472,000
iii)	France	-	
iv)	Japan	1	12,750,000
v)	U.K.	5	2,880,000

Declaration of Foreign Currency by Tourists

295. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has decided to obtain declaration of foreign currency in possession of tourists coming to India;

(b) if so, the details in this regard; and

(c) other steps proposed to be taken to curb economic crimes relating to foreign currency?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). Yes, Sir. In accordance with the existing exchange regulations, all tourists coming to India from abroad are required to declare the foreign exchange brought by them in the form of currency, bank notes and travellers cheques